

# ORISSA HIGH COURT

**FILING REPORT AS ON :05/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007469/2023	NILANCHALA DEHURY VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /49 /2022 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000038/2022
2	BLAPL/0007470/2023	RATNALU PADMANABHA CHOUDHURY @ CHOUDHURY VS STATE OF ODISHA	HURKAY (2) VS	AMBADOLA /142 /2021 A.D.J., GUNUPUR(Rayagada ) TR/0000110/2021
3	BLAPL/0007471/2023	RAMA CHANDRA SEN VS STATE OF ODISHA(VIG.)	PRAKASH KUMAR MOHANTY VS	BALASORE VIGILANCE /15 /2023 SPECIAL JUDGE, VIGILANCE, BARIPADA(Mayurbhanj) GR/0000003/2023
4	BLAPL/0007472/2023	BALABHADRA PADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /40 /2023 ADDL. SESSION JUDGE,ATHAMALIK(Anugul ) CT/0000046/2023
5	BLAPL/0007473/2023	JAMAK GOUDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /228 /2022 A.D.J.,NAWARANGPUR(Nabarangapur ) TR/0000087/2022
6	BLAPL/0007474/2023	JAGAMOHAN SETHI @ SETHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /57 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000113/2023
7	BLAPL/0007475/2023	DIPUNA BARAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000103/2023
8	BLAPL/0007476/2023	TAPASYA NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	CHHENDIPADA /181 /2023 ( ) //
9	BLAPL/0007477/2023	SANAT PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	RAIKIA /39 /2023 ( ) //
10	BLAPL/0007478/2023	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	KUDANAGARI /244 /2023 ( ) //
11	BLAPL/0007479/2023	JITENDRA CHOBE @ CHAUBEY VS STATE OF ODISHA	SOUGAT DASH VS	RAJGANGPUR /90 /2022 ( ) //

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12	BLAPL/0007480/2023	RAMINI MALLICK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KUMBHARAPARA /304 /2020 () //
13	BLAPL/0007481/2023	BALARAM SETHI @ BALIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGUNTHA /362 /2022 () //
14	BLAPL/0007482/2023	DEEPAK MALLIK VS STATE OF ODISHA	SRIKANTA PANDA VS	BHARATPUR PS /79 /2023 () //
15	BLAPL/0007483/2023	GOUTAM MURMU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CUTTACK SADAR /337 /2023 () //
16	BLAPL/0007484/2023	BUDHIA @ KAMALAKANTA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /35 /2023 () //
17	BLAPL/0007485/2023	ARUN MALLICK VS STATE OF ODISHA	DALIRANI BEHURAY VS	JASHIPUR /86 /2023 () //
18	BLAPL/0007486/2023	SANU ANSARI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	/ /0 () //
19	BLAPL/0007487/2023	RABIN MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MATHILI /113 /2021 () //
20	BLAPL/0007488/2023	MAMATA KUMBHAR VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /120 /2023 () //
21	BLAPL/0007489/2023	TARAKA @ DAYANIDHI MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /211 /2023 () //
22	BLAPL/0007490/2023	SANTOSH KUMAR NAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SPL.TASK FORCE /12 /2023 () //
23	BLAPL/0007491/2023	DUSASAN NAIK	ASUTOSH TRIPATHY	NALCO /67 /2006

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0007492/2023	UMESH CHANDRA SINGH	KULDEEP MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0007493/2023	GANESH @ SURESH CHANDRA BEHERA	AMULYA RATNA PANDA	Bamapada (Industrial Area) /99 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007494/2023	PUNIA @ AKASH LENKA	AMULYA RATNA PANDA	BALASORE SADAR /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007495/2023	SAMAS DEHURY	DURLLABHA RANJAN MISHRA	THAKURGARH /155 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007496/2023	BIBHU NAYAK @ BIBU NAYAK	SAKTI PRASAD DAS	BHARATPUR PS /219 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007497/2023	MURALIDHAR TARAI	DIPTI RANJAN SWAIN	KHALLIKOTE /344 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007498/2023	RABINDRANATH BARIK	SUBHENDU KUMAR NAYAK	KAKATAPUR /107 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007499/2023	PINTU MAHAKUD	SK. ZAFARULLA	JODA /162 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007500/2023	SANU @ KANHA PRADHAN	AMITAV TRIPATHY	ODAGAON /63 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007501/2023	AJIT NAYAK	SABYASACHI MISHRA	JEYPORE MAHILA /17 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007502/2023	GUPTESWAR RANA	AMITAV TRIPATHY	PHIRINGIA /45 /2023
		VS	VS	()

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35	BLAPL/0007503/2023	STATE OF ODISHA SANKARSAN JAGADALA VS	CHANDAN SAMANTARAY VS	// BIRMAHARAJPUR /75 /2022 ()
36	BLAPL/0007504/2023	STATE OF ODISHA BINOD YADAV VS	DEBARAJ MOHANTY VS	// AMBADOLA /68 /2022 ()
37	BLAPL/0007505/2023	STATE OF ODISHA SANJAYA DAS VS	RANJIT MOHANTY VS	// NIKIRAI /216 /2021 ()
38	BLAPL/0007506/2023	STATE OF ODISHA SWADHIN DHIBAR VS	GOPAL PRASAD JENA VS	// BARKOTE /125 /2023 ()
39	BLAPL/0007507/2023	STATE OF ODISHA DOLANATH @ SANTANU NAIK VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /122 /2023 ()
40	BLAPL/0007508/2023	STATE OF ODISHA GODABARI NAIK VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /95 /2023 ()
41	BLAPL/0007509/2023	STATE OF ODISHA UMAKANTA SAHU VS	SUSANTA KUMAR LENKA VS	// JATNI P.S. /200 /2023 ()
42	BLAPL/0007510/2023	STATE OF ODISHA BUDU @ SANIA DAS VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /636 /2022 ()
43	BLAPL/0007511/2023	STATE OF ODISHA GOBINDA NAG @ PRITAM NAG VS	SUSANTA KUMAR SAHU VS	// DHANUPALI /508 /2020 ()
44	BLAPL/0007512/2023	STATE OF ODISHA KUMBHAKARNA NAIK VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /322 /2023 ()
45	BLAPL/0007513/2023	STATE OF ODISHA ASHOK KUMAR MOHARANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// JARADA /11 /2021 () //

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46	BLAPL/0007514/2023	PABITRA PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	BIRMAHARAJPUR /150 /2016 () //
47	BLAPL/0007515/2023	DEBA GAUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /165 /2023 () //
48	BLAPL/0007516/2023	MITU DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /11 /2023 () //
49	BLAPL/0007517/2023	DEBABRATA SINHA VS REPUBLIC OF INDIA	ATUL KUMAR MOHANTY VS	BALIAPAL /82 /2013 () //
50	BLAPL/0007518/2023	KRUSHNA BHATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	/ /0 () //
51	BLAPL/0007519/2023	MUNA PINGUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /21 /2023 () //
52	BLAPL/0007520/2023	AJIT KUMAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /377 /2023 () //
53	BLAPL/0007521/2023	NILI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /11 /2023 () //
54	BLAPL/0007522/2023	RAJANIKANTA MALLICK VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	KAMAKHYANAGAR /64 /2023 () //
55	CMAPL/0000460/2023	PRAMOD KUMAR BIHARI VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	// () //
56	CMAPL/0000461/2023	JYOTIRMAYEE BEHERA VS SURESH KARAPATI	ADV. VS	// () //
57	CMAPL/0000462/2023	DULANA BADATIA	ADV.	//

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		VS	VS	0
58	CMAPL/0000463/2023	BADMI VENKETSWAR RAO DULANA BADATIA	ADV.	//
		VS	VS	0
59	CMAPL/0000464/2023	BAMDI VENKATESWAR TULASI SETHY	ADV.	//
		VS	VS	0
60	CMP/0000741/2023	STATE OF ODISHA BAIRAGI CHARAN MOHANTY	PRADEEP KUMAR PARIDA	//
		VS	VS	0
61	CMP/0000742/2023	DILLIP MOHANTY GELHAMANI SAHOO	DAMODAR DEO	//
		VS	VS	0
62	CONTC/0004436/2023	MANMOHAN SAHOO GODABARISH KAR	ADV.	//
		VS	VS	0
63	CONTC/0004437/2023	DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY., CO OPERATION DEPT. BALARAM NAIK	ADV	//
		VS	VS	0
64	CONTC/0004438/2023	SUDHANSU MOHAN SAMAL, I.A.S. SAROJA CHANDRA BEHERA	ADV	//
		VS	VS	0
65	CONTC/0004439/2023	SUDHANSU MOHAN SAMAL, I.A.S. BIJAY KUMAR SETHI	ADV	//
		VS	VS	0
66	CONTC/0004440/2023	ANU GARG, I.A.S. KHETRABASI LENKA	ADV	//
		VS	VS	0
67	CONTC/0004441/2023	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR KISHOR CHANDRA DALBEHERA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
68	CONTC/0004442/2023	SATYABRATA SAHU, I.A.S. KUNDENDU SEKHAR SWAIN	ADV	//
		VS	VS	0

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		LALIT KUMAR TEWARI, I.F.S.		//
69	CONTC/0004443/2023	KESHAB CHANDRA DALAI VS	ADV VS	// ()
		ASWATHY S, I.A.S.		//
70	CONTC/0004444/2023	PRAFULLA KUMAR DASH VS	ADV VS	// ()
		BHASKAR CH. LENKA, BLOCK EDUCATION OFFICER, BEGUNIA		//
71	CONTC/0004445/2023	DR. RAGHUNATH MISHRA VS	SISIR KUMAR PUROHIT VS	// ()
		SHALINI PANDIT, SECY., TO GOVT., H AND FW DEPT		//
72	CONTC/0004446/2023	JHARANA DUTTA VS	ADV. VS	// ()
		SIDDESWAR BALIRAM BONDAR, COLLECTOR, BHADRAK		//
73	CONTC/0004447/2023	SHYAM SUNDAR NAYAK VS	ADV. VS	// ()
		DR. SUJATA MISHRA, C.D.M. AND P.H.O., PURI		//
74	CONTC/0004448/2023	HIMANSU SEKHAR SATAPATHY VS	adv. VS	// ()
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND D.M. DEPT., ODISHA, BBSR.		//
75	CONTC/0004449/2023	RABINDRANATH PRADHAN VS	ADV. VS	// ()
		SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT., BBSR		//
76	CONTC/0004450/2023	PRADEEP KUMAR SARANGI VS	ADV VS	// ()
		SATYABRATA SAHU, ADDL. CHIEF SECY., TO GOVT.,R AND DM DEPT.		//
77	CONTC/0004451/2023	PRASANNA KUMAR PATI VS	ADV. VS	// ()
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND D.M. DEPT., ODISHA, BBSR.		//
78	CONTC/0004452/2023	ANIL KUMAR BAL VS	ADV. VS	// ()
		SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT., BBSR		//
79	CONTC/0004453/2023	PRATAP CHANDRA KUANR VS	ADV. VS	// ()
		SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT., BBSR		//

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80	CONTC/0004454/2023	SUSANTA KUMAR KAR VS SATYABRATA SAHU, ADDL. CHIEF SECY., TO GOVT.,R AND DM DEPT.	ADV VS	// 0 //
81	CONTC/0004455/2023	HAREKRUSHNA DAS VS SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT.	ADV. VS	// 0 //
82	CONTC/0004456/2023	PRATAP CHANDRA BARIK VS SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT., BBSR	ADV. VS	// 0 //
83	CONTC/0004457/2023	DANIEL SAHU VS SATYABRATA SAHU, ADDL. CHIEF SECY., TO GOVT.,R AND DM DEPT.	ADV VS	// 0 //
84	CONTC/0004458/2023	BHRAMARBAR CHOUDHURY VS SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT., BBSR	ADV. VS	// 0 //
85	CONTC/0004459/2023	SARAT KUMAR LENKA VS SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT.	ADV. VS	// 0 //
86	CONTC/0004460/2023	NIRANJAN MISHRA VS SATYABRATA SAHU, ADDL. CHIEF SECY., TO GOVT.,R AND DM DEPT.	ADV VS	// 0 //
87	CONTC/0004461/2023	KHIROD KUMAR ROUT VS SATYABRATA SAHU, ADDL. CHIEF SECY., TO GOVT.,R AND DM DEPT.	ADV VS	// 0 //
88	CONTC/0004462/2023	RABINDRANATH TRIPATHY VS SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT.	ADV. VS	// 0 //
89	CONTC/0004463/2023	TAMALABALA PANI VS SUBHRANSU SAHOO, O.A.S. 1(J.B)	ADV VS	// 0 //
90	CONTC/0004464/2023	PUSPANJALI SINGH VS SURENDRA KUMAR, I.A.S.	ADV VS	// 0 //
91	CONTC/0004465/2023	NAYAN RANJAN DAS	ADV.	//



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		VS	VS	0
92	CONTC/0004466/2023	DR. YEDDULA VIJAY, I.A.S. SAMIR SAHA	L.N.RAYATSINGH	//
		VS	VS	0
93	CONTC/0004467/2023	SINGDHARANI DEBI, O.A.S. GITANJALI MOHANTY	ADV.	//
		VS	VS	0
94	CONTC/0004468/2023	ANU GARG, IAS BIDHANAMALA SWARO	ADV	//
		VS	VS	0
95	CONTC/0004469/2023	ASWATHY S.,I.A.S. PRADIP KUMAR PANDA	ADV.	//
		VS	VS	0
96	CONTC/0004470/2023	ASWATHI S., IAS BIRANCHI NARAYAN BEHERA	ADV.	//
		VS	VS	0
97	CONTC/0004471/2023	ASWATHI S., IAS TRINATH SAHOO	ADV	//
		VS	VS	0
98	CONTC/0004472/2023	ASWATHI S., I.A.S. GANESWAR RAUT	ADV.	//
		VS	VS	0
99	CONTC/0004473/2023	ASWATHI S., IAS SARAT CHANDRA PARICHHA	ADV	//
		VS	VS	0
100	CONTC/0004474/2023	SALINI PANDIT, I.A.S. BHAGABAT GHIVELA	ADV.	//
		VS	VS	0
101	CONTC/0004475/2023	ASWATHI S., IAS UMAKANTA NAYAK	ADV.	//
		VS	VS	0
102	CONTC/0004476/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT., ODISHA, BBSR. RAGHUNATH MAHALI	ADV	//
		VS	VS	0

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103	CONTC/0004477/2023	DR.BHABANI SHANKAR CHAYANI, COLLECTOR CUTTACK DHARMARAJ SAHU VS	ADV. VS	// // ()
104	CONTC/0004478/2023	SUSHANTA KUMAR CHHOPDAR, D.E.O., KALAHANDI RAJENDRA KUMAR PATRA VS	ADV. VS	// // ()
105	CONTC/0004479/2023	GEETANSHU MOHAN DAS, ASSISTANT SECRETARY., O.M.T.E.S., ST AND SC DEVLOPMENT DEPT., SAROJ KUMAR KHUNTIA VS	ADV. VS	BBSR // ()
106	CRLA/0000725/2023	K.SUDARSHAN CHAKRAVARTHY, COLLECTOR, KHURDA RAJENDRA KUMAR NAYAK @ RAJE KHADI VS	SUSHANTA HARICHANDAN VS	KUCHINDA /124 /2015 ()
107	CRLA/0000726/2023	STATE OF ODISHA BABULA SWAIN VS	PRASANTA KUMAR SAHOO VS	PURUNAKATAK /71 /2018 ()
108	CRLMA/0000227/2023	STATE OF ODISHA SANTOSH KUMAR PANDA VS	ADV VS	// //0 ()
109	CRLMA/0000228/2023	STATE OF ODISHA SABYA SACHI PANDA@SUNIL@SARAT VS	ADV VS	// TARASINGI /13 /2008 ()
110	CRLMC/0002883/2023	STATE OF ODISHA MAMATA BOXI VS	BIJAYA KUMAR BEHERA 1 VS	// DIGAPAHANDI /51 /2022 ()
111	CRLMC/0002884/2023	STATE OF ODISHA SANJAY @SANJIT KUMAR JENA VS	BISWAJIT MAHARANMA VS	// SINGLA /121 /2013 ()
112	CRLMC/0002885/2023	STATE OF ODISHA BHOLI @BHOLANATH PARIDA VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /183 /2013 ()
113	CRLMC/0002886/2023	STATE OF ODISHA BABULI @ PRADEEP SAMANTA VS	LAXMAN PRADHAN VS	// BARBIL /60 /2010 ()
		STATE OF ODISHA		//

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114	CRLMC/0002887/2023	HRUSIKESH BEHERA VS STATE OF ODISHA	SARBESWAR BEHERA VS	// () //
115	CRLMC/0002888/2023	RAMESWAR KIRSANI VS STATE OF ORISSA	ARIJEET MISHRA VS	NANDAPUR /78 /2021 AD-HOC A.D.J. (FTSC), JEYPORE(Koraput) TR/0000064/2021
116	CRLMC/0002889/2023	BAPI @ PURUSOTTAM BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /345 /2022 () //
117	CRLMC/0002890/2023	NALINI KANT PANIGRAHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NALCO /76 /2005 () //
118	CRLMC/0002891/2023	JITENDRA NATH PATNAIK VS ENFORCEMENT DIRECTORATE, BBSR	UMESH CHANDRA PATNAIK VS	BALASORE VIGILANCE /51 /2009 () //
119	CRLMC/0002892/2023	KUMARI DAS VS STATE OF ODISHA	SRIKANTA PANDA VS	KHARABEL NAGAR P.S. /161 /2021 () //
120	CRLMC/0002893/2023	PAWAN KUMAR KHEMKA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /129 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0001036/2022
121	CRLMC/0002894/2023	ABHIMANYU BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /51 /2023 () //
122	CRLMC/0002895/2023	PURNA BISOI @ PURNA CHANDRA BISOI VS STATE OF ODISHA	MANORANJAN KHATUA VS	KAKIRIGUMMA /48 /2018 () //
123	CRLMC/0002896/2023	CHITTARANJAN PANDA VS SALILA PRADHAN	RANJAN KUMAR ROUT VS	// () //
124	CRLMC/0002897/2023	SUKU KHEMUNDU @ SUKADEV KHEMUNDU VS STATE OF ODISHA	MANORANJAN PADHY VS	// () //
125	CRLMC/0002898/2023	DHARMENDRA NAYAK	LAXMI CHARAN BEHERA	ADVA /88 /2021

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0002899/2023	ANJANA SWAIN @ RANJANA SWAIN	BIDESHI KUMAR GHADEI	TANGI /249 /2013
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0002900/2023	SOURI GHADEI @ SOURI PRADHAN	JYOTIRMAYA SAHOO	BANAPUR P.S. /251 /2023
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0002901/2023	SANDEEP KUMAR PATTNAIK	PARTHA SARATHI DAS	KEONJHAR TOWN /60 /2021
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0002902/2023	DASRATH SHARMA	PRABHU PRASANNA BEHERA	JHARSUGUDA /665 /2008
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0002903/2023	BAISHNAB @ DEBRAJ SAYAT	PRASANTA KUMAR ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0002904/2023	CHIKU BAG	PRASANTA KUMAR ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0002905/2023	SMRUTI RANJAN SAHOO@RASHMI	SATYABRATA MOHANTY	LAKHANA /48 /2017
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0002906/2023	MD. SARMAD @ SALMAN KHAN	VIJAYA KAR	SAINTALA /149 /2023
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0002907/2023	MANOJ KUMAR NAYAK@DILU	BIJAY KUMAR BEHERA	BIDANASI /193 /2022
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0002908/2023	MIR AFSAR ALLI BAKHSH	SOUMYA RANJAN MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0001309/2023	KHIROD KUMAR MISHRA	DEEPALI MAHAPATRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0001310/2023	STATE OF ODISHA DIGAMBAR SINGH VS	SAPAN KUMAR LENKA VS	// /0 ()
138	CRLMP/0001311/2023	STATE OF ODISHA DHOBEI PATRA VS	BISWARANJAN DALAI VS	// /0 ()
139	CRLMP/0001312/2023	STATE OF ODISHA M/S ASHAB LOGISTICS, SANKRAIL VS	BHABANI SHANKAR DASPARIDA VS	// /0 ()
140	CRLMP/0001313/2023	STATE OF ODISHA GEETANJALI ROUT VS	PRIYA RANJAN MISHRA VS	// /0 ()
141	CRLMP/0001314/2023	STATE OF ODISHA MANIKA SAHOO VS	PRIYA RANJAN MISHRA VS	// /0 ()
142	CRLMP/0001315/2023	STATE OF ODISHA DEBASHIS MALLICK VS	RABI NARAYAN MOHANTY VS	// /0 ()
143	CRLMP/0001316/2023	STATE OF ODISHA DEBASHISH DASH VS	BYOMAKESH TRIPATHY VS	// /0 ()
144	CRLMP/0001317/2023	STATE OF ODISHA SANDHYA RANI SAHOO VS	BYOMAKESH TRIPATHY VS	// /0 ()
145	CRLMP/0001318/2023	STATE OF ODISHA SISIR KUMAR SWAIN VS	BYOMAKESH TRIPATHY VS	// /0 ()
146	CRLMP/0001319/2023	STATE OF ODISHA SANTOSHINI BEHERA VS	JYOTIRMAYA SAHOO VS	// /0 ()
147	FAO/0000294/2023	STATE OF ODISHA MONALISHA SATAPATHY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	MACA/0000660/2023	ELISEBA NAYAK VS SUMANTA UTHANASINGI	BIRANCHI NARAYAN RATH VS	// 0 //
149	MATA/0000209/2023	JAYANTA KUMAR BARIK VS REKHA BARIK	SURYAKANTA DWIBEDI VS	// 0 //
150	RSA/0000282/2023	SUKANTI SAHU VS MANORAMA SAHU	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
151	RVWPET/0000288/2023	GM, MCL, ANGUL VS COLLECTOR AND DM, ANGUL	ADV. VS	// 0 //
152	RVWPET/0000289/2023	STATE OF ODISHA VS BIRANCHI NARAYAN MISHRA	MANOJ KU KHUNTIA,A.G.A VS	// 0 //
153	RVWPET/0000290/2023	SURENDRANATH PRAMANIK VS CHIEF REGIONAL MANAGER, UNITED BANK OF INDIA	ADV. VS	// 0 //
154	TRP(C)/0000224/2023	P. SWATI GANGA VS G. SRIKANT ACHARY	GIRIJA SANKAR PANDA VS	// 0 //
155	WA/0001467/2023	STATE OF ODISHA VS PRATIMA LAL	LALATENDU SAMANTARAY, A.G.A. VS	// 0 //
156	WA/0001468/2023	STATE OF ODISHA VS INDUMATI TANTY	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
157	WA/0001469/2023	ADDL. CHIEF SECRETARY,WATER RESOURCES DEPT,ODISHA VS SANTOSH KUMAR LENKA	SUDHANARAYAN PATNAIK,A.G.A VS	// 0 //
158	WA/0001470/2023	STATE OF ODISHA VS PRATAP KUMAR PARIDA	SANJAYA RATH,A.S.C VS	// 0 //
159	WA/0001471/2023	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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		VS	VS	0
160	WP(C)/0020972/2023	BALARAM BEHERA ARNAPURNA ROUT	KALPANA NAYAK	//
		VS	VS	0
161	WP(C)/0020973/2023	THE STATE OF ODISHA BISHNU CHARAN BAG	BITAS KUMAR SWAIN	//
		VS	VS	0
162	WP(C)/0020974/2023	STATE OF ODISHA ANASUYA SWAIN	KALPANA NAYAK	//
		VS	VS	0
163	WP(C)/0020975/2023	THE STATE OF ODISHA SUBAS CHANDRA SAHOO	LALITENDU MISHRA	//
		VS	VS	0
164	WP(C)/0020976/2023	STATE OF ODISHA CHINMAYEE SWAIN	KALPANA NAYAK	//
		VS	VS	0
165	WP(C)/0020977/2023	THE STATE OF ODISHA ANILA PADHY	LALITENDU MISHRA	//
		VS	VS	0
166	WP(C)/0020978/2023	B.D.A., BBSR CHIEF SECY. GOVT. OF ODISHA	ISWAR MOHANTY	//
		VS	VS	0
167	WP(C)/0020979/2023	UNION OF INDIA AISHUARYA BHUYAN	KALPANA NAYAK	//
		VS	VS	0
168	WP(C)/0020980/2023	THE STATE OF ODISHA MANAGER LEGAL, M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR	KALPANA NAYAK	//
		VS	VS	0
169	WP(C)/0020981/2023	PRATAP KAR BINOD BIHARI SWAIN	SIDDHARTHA SAMAL	//
		VS	VS	0
170	WP(C)/0020982/2023	STATE OF ODISHA MAHESWAR MALLIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0

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171	WP(C)/0020983/2023	THE COLLECTOR AND DM, GANJAM MANAGER, LEGAL, M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR VS	GERADINSA	// // 0
172	WP(C)/0020984/2023	SHYAMA SUNDAR GOCHHI MANAGER, LEGAL, M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR VS	GERADINSA	// // 0
173	WP(C)/0020985/2023	BISWAJIT NANDA ARUN KUMAR MOHAPATRA VS	SAPAN KUMAR PAL	// // 0
174	WP(C)/0020986/2023	STATE OF ODISHA PRADEEP MALLIK VS	DR. JITENDRA KUMAR LENKA	// // 0
175	WP(C)/0020987/2023	STATE OF ODISHA KSHETRA MOHAN PRADHAN VS	SAPAN KUMAR PAL	// // 0
176	WP(C)/0020988/2023	STATE OF ODISHA DINDAYAL SHAH VS	SUBRAT KUMAR DAS	// // 0
177	WP(C)/0020989/2023	STATE OF ODISHA RATI RANJAN NAYAK VS	SANJIB KUMAR BHANJADEO	// // 0
178	WP(C)/0020990/2023	STATE OF ODISHA KISHORE CHANDRA RATH VS	PRASANTA KUMAR NANDA	// // 0
179	WP(C)/0020991/2023	STATE OF ODISHA SUMAN KUMAR SAHU VS	SIBANARAYAN BISWAL	// // 0
180	WP(C)/0020992/2023	STATE OF ODISHA SUSHANT KUMAR SAHU VS	PRASANTA KUMAR NANDA	// // 0
181	WP(C)/0020993/2023	STATE OF ODISHA SAMA ANSARI VS STATE OF ODISHA	KOUSIK ANANDA GURU	// // 0 //



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182	WP(C)/0020994/2023	KARISMA NAYAK @ BISWAL VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
183	WP(C)/0020995/2023	DINESH KUMAR BARIK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
184	WP(C)/0020996/2023	RAJENDRA KUMAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
185	WP(C)/0020997/2023	SAIRA BEGUM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
186	WP(C)/0020998/2023	PRAMOD KUMAR PANI VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
187	WP(C)/0020999/2023	ANIL KUMAR PATTNAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
188	WP(C)/0021000/2023	NIMAIN CHARAN PATTANAIAK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
189	WP(C)/0021001/2023	ROSANARA BEGUM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
190	WP(C)/0021002/2023	PUSPANJALI DALAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
191	WP(C)/0021003/2023	KESHAB CHANDRA PARIDA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
192	WP(C)/0021004/2023	ROSANARA BEGUM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
193	WP(C)/0021005/2023	SHATRUGHAN NAYAK	RESHMA BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0021006/2023	STATE BANK OF INDIA, CHANDIKHOLE BRANCH, JAJPUR BISWANATH HATI	MAMATA MISHRA	//
		VS	VS	0
195	WP(C)/0021007/2023	CHAIRMAN, NINL, JAJPUR KARTIK RAY	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
196	WP(C)/0021008/2023	STATE OF ODISHA SRABAN KUMAR GIRI	PANCHANAN SAHOO	//
		VS	VS	0
197	WP(C)/0021009/2023	STATE OF ODISHA GOBARDHAN RAY	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
198	WP(C)/0021010/2023	STATE OF ODISHA JAYANTA TUDU	PANCHANAN SAHOO	//
		VS	VS	0
199	WP(C)/0021011/2023	STATE OF ODISHA BIJAY RAY	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
200	WP(C)/0021012/2023	STATE OF ODISHA UMESH CHANDRA SAHOO	PANCHANAN SAHOO	//
		VS	VS	0
201	WP(C)/0021013/2023	STATE OF ODISHA JUDHISTIR PADHI	SANJIB KUMAR RATH	//
		VS	VS	0
202	WP(C)/0021014/2023	STATE OF ODISHA ALOK RASHMI PRADHAN	PANCHANAN SAHOO	//
		VS	VS	0
203	WP(C)/0021015/2023	STATE OF ODISHA SATYANANDA RAY	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
204	WP(C)/0021016/2023	STATE OF ODISHA PRAKASH CHANDRA MOHANTY	SANJIB KUMAR RATH	//
		VS	VS	0

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205	WP(C)/0021017/2023	STATE OF ODISHA GADADHAR RAY VS	JAJATI KESHARI KHUNTIA VS	// // 0
206	WP(C)/0021018/2023	STATE OF ODISHA KARTIKA CHANDRA GURU VS	PANCHANAN SAHOO VS	// // 0
207	WP(C)/0021019/2023	STATE OF ODISHA DHOBANATH SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0
208	WP(C)/0021020/2023	STATE OF ODISHA RANJIT MANTRI VS	JAJATI KESHARI KHUNTIA VS	// // 0
209	WP(C)/0021021/2023	STATE OF ODISHA SWARNAPRAVA MOHANTY VS	SANJIB KUMAR RATH VS	// // 0
210	WP(C)/0021022/2023	STATE OF ODISHA KHURSIDA BEGUM VS	KOUSIK ANANDA GURU VS	// // 0
211	WP(C)/0021023/2023	STATE OF ODISHA BIRENDRA JENA VS	JAJATI KESHARI KHUNTIA VS	// // 0
212	WP(C)/0021024/2023	STATE OF ODISHA GOPAL CHANDRA MOHANTY VS	SANJIB KUMAR RATH VS	// // 0
213	WP(C)/0021025/2023	STATE OF ODISHA SABITA RANI DAS VS	SANJIB KUMAR RATH VS	// // 0
214	WP(C)/0021026/2023	STATE OF ODISHA BHIKARI CHARAN PANDA VS	GOPAL KRUSHNA NANDA VS	// // 0
215	WP(C)/0021027/2023	STATE OF ODISHA RAJAT PRADHAN VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// // 0 //

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216	WP(C)/0021028/2023	HALURI SAHOO VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
217	WP(C)/0021029/2023	BUDHI SAHU VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
218	WP(C)/0021030/2023	PRAVAT KUMAR PADHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
219	WP(C)/0021031/2023	BIRAJA LAXMI JAGADDEB VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
220	WP(C)/0021032/2023	M/S. LAXMI TRADERS, DHENKANAL VS JOINT COMMNR OF STATE TAX, CT AND GST, ANGUL	KAJAL SAHOO VS	// 0 //
221	WP(C)/0021033/2023	MADHUSUDAN PATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
222	WP(C)/0021034/2023	M/S. PADMANAV KHUNTIA VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	KAJAL SAHOO VS	// 0 //
223	WP(C)/0021035/2023	DHIRENDRA TRIPATHY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
224	WP(C)/0021036/2023	JAINAB BEGUM @ JAINAB VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
225	WP(C)/0021037/2023	JAYABUN NISAN BEGUM @ JEBUN NISHA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
226	WP(C)/0021038/2023	MOHAMMAD RAFIK @ MD. RAFIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
227	WP(C)/0021039/2023	JOSEPH KULLU	SUBAS CHANDRA DAS	//

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		VS	VS	0
228	WP(C)/0021040/2023	STATE OF ODISHA JOSEPH KULLU	SUBAS CHANDRA DAS	//
		VS	VS	0
229	WP(C)/0021041/2023	STATE OF ODISHA SOUKILA BANU	KOUSIK ANANDA GURU	//
		VS	VS	0
230	WP(C)/0021042/2023	STATE OF ODISHA PRASANTA KUMAR JENA	ANUGRAHA NARAYAN SAMANTRAY	//
		VS	VS	0
231	WP(C)/0021043/2023	STATE OF ODISHA NURI BEEGAM @ NURI	KOUSIK ANANDA GURU	//
		VS	VS	0
232	WP(C)/0021044/2023	STATE OF ODISHA CATHOLIC CHURCH, BARSUAN, SUNDARGARH	SUBAS CHANDRA DAS	//
		VS	VS	0
233	WP(C)/0021045/2023	STATE OF ODISHA AKBAR NADDAF	KOUSIK ANANDA GURU	//
		VS	VS	0
234	WP(C)/0021046/2023	STATE OF ODISHA BABA NAGESWAR MISSION SAKTI WSHG, BHADRAK	RADEEP KUMAR DAS	//
		VS	VS	0
235	WP(C)/0021047/2023	STATE OF ODISHA TRUPTI RANJAN SWAIN	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
236	WP(C)/0021048/2023	THE COMMNR. OF CT AND G.S.T., ODISHA, CUTTACK BISWAMITRA GHADAI	KHAGESWAR BEHERA	//
		VS	VS	0
237	WP(C)/0021049/2023	STATE OF ODISHA GIRIRAJ PADHAN	KHAGESWAR BEHERA	//
		VS	VS	0
238	WP(C)/0021050/2023	STATE OF ODISHA JITENDRA MOHANTY	KHAGESWAR BEHERA	//
		VS	VS	0

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239	WP(C)/0021051/2023	STATE OF ODISHA SUBASH CHANDRA DAS VS	SAMVIT MOHANTY VS	// // ()
240	WP(C)/0021052/2023	SHRI D. ANAND, CHENNAI SIMANCHAL DASH VS	KHAGESWAR BEHERA VS	// // ()
241	WP(C)/0021053/2023	STATE OF ODISHA SITARAM NAYAK VS	KHAGESWAR BEHERA VS	// // ()
242	WP(C)/0021054/2023	STATE OF ODISHA BIBEKANANDA SITHA VS	PRABODHA CHANDRA NAYAK VS	// // ()
243	WP(C)/0021055/2023	THE COMMNR. OF C.T. AND G.S.T., ODISHA, CUTTACK TARANI DHANGADAMAJHI VS	KHAGESWAR BEHERA VS	// // ()
244	WP(C)/0021056/2023	STATE OF ODISHA KABITA MUDULI @ KABITA KRISHNA MUDULI VS	BISWABIHARI MOHANTY VS	// // ()
245	WP(C)/0021057/2023	STATE OF ODISHA CHANDRA NAIK VS	SWAPNIL ROY VS	// // ()
246	WP(C)/0021058/2023	STATE OF ODISHA GATIKRUSHNA MISHRA VS	PRABODHA CHANDRA NAYAK VS	// // ()
247	WP(C)/0021059/2023	THE COMMNR. OF C.T. AND G.S.T., ODISHA, CUTTACK SAHEB BADATYA VS	SWAPNIL ROY VS	// // ()
248	WP(C)/0021060/2023	STATE OF ODISHA TRUPTI RANJAN SWAIN VS	PRABODHA CHANDRA NAYAK VS	// // ()
249	WP(C)/0021061/2023	THE COMMNR. OF C.T. AND G.S.T., ODISHA, CUTTACK AKSHAY BEHERA VS R.T.O. KEONJHAR	AKSHAYA KUMAR NAYAK VS	// // () //

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250	WP(C)/0021062/2023	PRAMOD KUMAR ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
251	WP(C)/0021063/2023	MANINDRA KUMAR HANTAL VS THE STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
252	WP(C)/0021064/2023	HRUDANANDA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
253	WP(C)/0021065/2023	DR. ULLASH KUMAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
254	WP(C)/0021066/2023	MAGUNI CHARAN LENKA VS STATE OF ODISHA	ARJEET MISHRA VS	// 0 //
255	WP(C)/0021067/2023	SARBESWAR ROU TRAY VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
256	WP(C)/0021068/2023	M/S KYAL ASSOCIATES, CUTTACK VS JOINT COMMNR. OF SALELS TAX APPEAL, CUTTACK	UMESH CHANDRA BEHURA VS	// 0 //
257	WP(C)/0021069/2023	SUJATA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
258	WP(C)/0021070/2023	LATIKA DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
259	WP(C)/0021071/2023	PRAVASH CHANDRA MOHARANA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
260	WP(C)/0021072/2023	LAXMI NAYAK VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
261	WP(C)/0021073/2023	BALARAM MALLICK	KUNAL KUMAR SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0021074/2023	RINA SAHOO @ BARIK	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0021075/2023	BIJAYA KUMAR GAON	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0021076/2023	MITA NAIK	SUSHANT KUMAR PRADHAN (3)	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0021077/2023	ASRAF SAHA	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0021078/2023	SUDHIR KUMAR BEHERA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0021079/2023	SAKINA BIBI	SANDHYA RANI DASH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0021080/2023	BIRA MOHANTY	BIJAY KUMAR MOHANTY	//
		VS	VS	0
		THE TAHASILDAR, KENDRAPARA		//
269	WP(C)/0021081/2023	AKSHAYA KUMAR BISWAL	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0021082/2023	MANOJ KUAMR SETHI	SIBANARAYAN BISWAL	//
		VS	VS	0
		UNION OF INDIA		//
271	WP(C)/0021083/2023	ARIF ALI ANSARI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,JHARSUGUDA		//
272	WP(C)/0021084/2023	GOPINATH MOHANTY	BRAJA MOHAN SARANGI	//
		VS	VS	0



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273	WP(C)/0021085/2023	R.T.O.,BALASORE MANORANJAN PATRA VS	BRAJA MOHAN SARANGI VS	// // 0
274	WP(C)/0021086/2023	R.T.O.,BALASORE LALU PATRA VS	BRAJA MOHAN SARANGI VS	// // 0
275	WP(C)/0021087/2023	STATE OF ODISHA KARUNAKAR PRADHAN VS	BRAJA MOHAN SARANGI VS	// // 0
276	WP(C)/0021088/2023	STATE OF ODISHA KARUNAKAR PRADHAN VS	BRAJA MOHAN SARANGI VS	// // 0
277	WP(C)/0021089/2023	STATE OF ODISHA JATINDRA NATH VS	BRAJA MOHAN SARANGI VS	// // 0
278	WP(C)/0021090/2023	STATE OF ODISHA MUNA PATRA VS	BRAJA MOHAN SARANGI VS	// // 0
279	WP(C)/0021091/2023	STATE OF ODISHA SANJAY KUMAR PRADHAN VS	SIDHARTH PRASAD DAS VS	// // 0
280	WP(C)/0021092/2023	STATE OF ODISHA JAYANTI DAS VS	RAVISHANKAR SAMAL VS	// // 0
281	WP(C)/0021093/2023	STATE OF ODISHA SK.RABANI VS	KABIRAJ PRADHAN VS	// // 0
282	WP(C)/0021094/2023	STATE OF ODISHA MADAN MOHAN SETHY VS	NIRANJAN LENKA VS	// // 0
283	WP(C)/0021095/2023	STATE OF ODISHA BIBEKANANDA MOHANTY VS	BISHNU PRASAD RATH VS	// // 0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0021096/2023	SISIR KUMAR PANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
285	WP(C)/0021097/2023	RAMA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	// 0 //
286	WP(C)/0021098/2023	SUSILA SAHOO VS COLLECTOR, PURI	JASHOBANTA DASH VS	// 0 //
287	WP(C)/0021099/2023	JACOB CHARAN LIMA VS PRINCIPAL SECY. TO GOVT. SSD DEVELOPMENT DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
288	WP(C)/0021100/2023	NIRULATA DEI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
289	WP(C)/0021101/2023	MARKANDA CHARAN NAYAK VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
290	WP(C)/0021102/2023	SUBAL KUMAR NAYAK VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
291	WP(C)/0021103/2023	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
292	WP(C)/0021104/2023	TARUN KUMAR NAIK VS RESERVE BANK OF INDIA, BBSR	SOUMYA RANJAN DAS VS	// 0 //
293	WP(C)/0021105/2023	BIRAJINI NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
294	WP(C)/0021106/2023	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
295	WP(C)/0021107/2023	SANYASI BARIK	SURYAKANTA DWIBEDI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0021108/2023	SATYABHAMA BARIK	DILLIP RAY	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0021109/2023	LAXMIKANTA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
298	WP(C)/0021110/2023	ANANTA KUMAR PADHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0021111/2023	BHAGIRATHI METAL INDUSTRIESPVT.LTD. BBSR	NALINI KANTA DASH	//
		VS	VS	0
		PROJECT DIRECTOR, DISTRICT RURAL DEVELOPMENT AUTHORITY, JAGATSINGHPUR		//
300	WP(C)/0021112/2023	PRABHU PRASADA BISWAL	PRAFULLA KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0021113/2023	PRAVAT KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0021114/2023	MAGUNI NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0021115/2023	KRUSHNA CHANDRA MOHANTY	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0021116/2023	NARAYAN SATAPATHY	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0021117/2023	DEBENDRA PRASAD DAS	KABIR KUMAR JENA	//
		VS	VS	0
		TAHASILDAR, BARANGA		//
306	WP(C)/0021118/2023	SK. RAHEMAT	M.A. ALI	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	WP(C)/0021119/2023	JUMIN BIBI JAGADISH GANGA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// // 0 //
308	WP(C)/0021120/2023	SUNITA NAYAK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
309	WP(C)/0021121/2023	CHITTARANJAN MOHANTY VS STATE OF ODISHA	SUSHREE SUNIL KANTA NAYAK VS	// 0 //
310	WP(C)/0021122/2023	ABDUL ZARIF KHAN VS TRAFFIC INSPECTOR, BBSR	KADAR MOHAMMAD VS	// 0 //
311	WP(C)/0021123/2023	DINABANDHU SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
312	WP(C)/0021124/2023	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
313	WP(C)/0021125/2023	RAGHUNATH PANDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
314	WP(C)/0021126/2023	SURAMOHAN GURU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
315	WP(C)/0021127/2023	SANDHYA RANI PALLAURI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
316	WP(C)/0021128/2023	KUNILATA JENA VS THE STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
317	WP(C)/0021129/2023	MANOJ KUMAR RATH VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0021130/2023	MD. ABRAR KHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
319	WP(C)/0021131/2023	MD. JALIL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
320	WP(C)/0021132/2023	M/S VISIONTEK CONSULTANCY SERVICES PVT. LTD. VS ODISHA GRAMYA BANK, KHURDA	<del>CHANDRA</del> RANJAN MOHANTY VS	// 0 //
321	WP(C)/0021133/2023	RIDA INFRA PVT. LTD.,BBSR VS COMMISSIONER, BBSR MUNICIPAL CORPORATION	KISHORE KUMAR MISHRA VS	// 0 //
322	WP(C)/0021134/2023	HIMANSUBALA PANIGRAHI VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	// 0 //
323	WP(C)/0021135/2023	M/S DOLLAR INDUSTRIES LTD.,CUTTACK VS JOINT COMMISSIONER OF SALES TAX (APPEALS), CT AND GST, CUTTACK	ASHOK KUMAR MOHANTY VS	// 0 //
324	WP(C)/0021136/2023	PANKAJ PRIYADARSHI KAR VS STATE OF ODISHA	PRADIPTA VARMA VS	// 0 //
325	WP(C)/0021137/2023	M/S UNITED RAIL ROAD CONSULTANTS PVT. LTD.,KAPURTHALA VS JOINT COMMISSIONER OF SALES TAX, CT AND GST, ANGUL	<del>ASHOK</del> KUMAR MOHANTY VS	// 0 //
326	WP(C)/0021138/2023	ETO LAKRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
327	WP(C)/0021139/2023	KAILASH KHARIA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
328	WP(C)/0021140/2023	SUNANGA MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
329	WP(C)/0021141/2023	GAYATRI ASSOCIATES, CUTTACK	SIDHESWAR MALLIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0021142/2023	BISWAJEET MALLICK	MANAS RANJAN BADAJENA	//
		VS	VS	0
		THE CONTROLLER OF EXAMINATIONS, UTKAL UNIVERSITY, BBSR		//
331	WP(C)/0021143/2023	UPENDRA PRADHANI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0021144/2023	SYED SAMSUZ ZUHA	RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0021145/2023	BHAWANI SHANKAR SUNA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0021146/2023	RABINDRA KUMAR KASTA	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0021147/2023	ADIKANDA MAJHI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0021148/2023	MIR TAFIK	AMBIKA PRASAD RAY	//
		VS	VS	0
		ENDOWMENT COMMISSIONER OF ODISHA, BBSR		//
337	WP(C)/0021149/2023	PRASANTA KUMAR JENA	MILAN KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0021150/2023	SUBASH PANDA	BIJAYA KUMAR RAGADA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0021151/2023	SWADHIN PANDA	MANAS KUMAR CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0021152/2023	KAMPA BHOI VOCATIONAL TRAINING INSTITUTE LAKSHMINAR APAT	ASHOK KUMAR	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0021153/2023	STATE OF ODISHA ABINASH PRADHAN VS	SATYABRATA SENAPATI VS	// // ()
342	WP(C)/0021154/2023	BALASORE BHADRAK CENTRAL CO-OP. BANK LTD.,BALASORE FERRO ALLOYS CORPORATION LTD., BHADRAK VS	SASWAT KUMAR ACHARYA VS	// // ()
343	WP(C)/0021155/2023	THE PRESIDING OFFICER, LABOUR COURT, BBSR SUBRAT PRADHAN VS	KURESH PRASAD DASH VS	// // ()
344	WP(C)/0021156/2023	MAYURU JAGAT KUNDAN KUMAR SAMAL VS	KRANTI PRAVHA MUKHI AMBUJA BANDHU PARIDA VS	// // ()
345	WP(C)/0021157/2023	STATE OF ODISHA BISHNU CHARAN DAS VS	MANMAYA KUMAR DASH VS	// // ()
346	WPCRL/0000086/2023	STATE OF ODISHA DIPTY MAYEE NANDA VS	DEBA KUMAR RATH VS	// //0 ()
347	WPCRL/0000087/2023	STATE OF ODISHA PITABAS JENA VS	PARSURAM PANDA VS	// //0 ()
348	WPCRL/0000088/2023	STATE OF ODISHA SUCHISMITA DASH VS	DAYANANDA MOHAPATRA VS	// //0 ()
349	ABLAPL/0007194/2023	STATE OF ODISHA MIR IMRAN VS	AMIYA RANJAN SWAIN VS	// BALIKUDA /316 /2023 ()
350	ABLAPL/0007195/2023	STATE OF ODISHA NARAYAN BHATTA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// //0 ()
351	ABLAPL/0007196/2023	STATE OF ODISHA GOPINATH MAHALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// //0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	ABLAPL/0007197/2023	GOPAL KRISHNA MANIK VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	MARKAT NAGAR /113 /2023 () //
353	ABLAPL/0007198/2023	KUNJA BIHARI BARIK @ MOHAN BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	barpalli /224 /2023 () //
354	ABLAPL/0007199/2023	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	VIGILANCE PS (BERHAMPUR) /1 /2023 () //
355	ABLAPL/0007200/2023	PRADEEP RANJAN MOHAPATRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	MARKAT NAGAR /128 /2023 () //
356	ABLAPL/0007201/2023	NIRANJAN NAYAK VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	FATEGARH /90 /2023 () //
357	ABLAPL/0007202/2023	PRAVAKAR GUPTA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /122 /2023 () //
358	ABLAPL/0007203/2023	SUKANT BALIARSINGH @ SUMANTA BALIARSINGHJANGYA PRAKASH PARIDA VS STATE OF ODISHA	 VS	JODAPADAR /116 /2023 () //
359	ABLAPL/0007204/2023	JHUMURI BIBI VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /443 /2022 () //
360	ABLAPL/0007205/2023	KANHA @ KRUSHNA MURARI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /77 /2023 () //
361	ABLAPL/0007206/2023	MILAN SWAIN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	TIHIDI /154 /2023 () //
362	ABLAPL/0007207/2023	PRADEEP JENA @ DISCO VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHUSURI /233 /2023 () //
363	ABLAPL/0007208/2023	SODAMINI BEHERA	KRUSHNA CHANDRA RATH	BARIPADA TOWN /404 /2023



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
364	ABLAPL/0007209/2023	STATE OF ODISHA ABINASH BEHERA	KRUSHNA CHANDRA RATH	// BARIPADA TOWN /404 /2023
		VS	VS	()
365	ABLAPL/0007210/2023	STATE OF ODISHA AKHILA MANTRI	KRUSHNA CHANDRA RATH	// BARIPADA TOWN /404 /2023
		VS	VS	()
366	ABLAPL/0007211/2023	STATE OF ODISHA RAMAKANTA BEHERA	KRUSHNA CHANDRA RATH	// BARIPADA TOWN /404 /2023
		VS	VS	()
367	ABLAPL/0007212/2023	STATE OF ODISHA PRAKASH KUMAR MOHAPATRA	AKSHAYA KUMAR NAYAK	// BANKI /216 /2023
		VS	VS	()
368	ABLAPL/0007213/2023	STATE OF ODISHA SUDHAKAR BEHERA @ BABU	SATYA NARAYAN MISHRA (4)	// SORO /359 /2023
		VS	VS	()
369	ABLAPL/0007214/2023	STATE OF ODISHA NAYAN TIBREWAL	TUKUNA KUMAR MISHRA	// JHARSUGUDA SADAR /268 /2022
		VS	VS	()
370	ABLAPL/0007215/2023	STATE OF ODISHA SAROJ KUMAR RANA	ASHOK JENA	// BALICHANDRAPUR /199 /2023
		VS	VS	()
371	ABLAPL/0007216/2023	STATE OF ODISHA BIJAY KUMAR SAHU	ALOK KUMAR MOHAPATRA	// PURIGHAT /138 /2023
		VS	VS	()
372	ABLAPL/0007217/2023	STATE OF ODISHA MANAS RANJAN MOHANTY	JAGANNATH KAMILA	// BALASORE SADAR /335 /2021
		VS	VS	()
373	ABLAPL/0007218/2023	STATE OF ODISHA SARBESWAR MALLICK	DILLIP KUMAR DASH	// JAGATSINGPUR /419 /2023
		VS	VS	()
374	ABLAPL/0007219/2023	STATE OF ODISHA BIKASH KUMAR NAYAK	MAHESH SETHI	// PATKURA /316 /2023
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0007220/2023	STATE OF ODISHA KALIA @ MADHAB NAIK VS	BHABANI SANKAR DAS VS	// BIDANASI /140 /2023 ()
376	ABLAPL/0007221/2023	STATE OF ODISHA CHANDRAMANI PARIDA VS	RASHMI RANJAN MISHRA VS	// NAYAGARH SADAR /105 /2023 ()
377	ABLAPL/0007222/2023	STATE OF ODISHA SURAJ BEHERA VS	RABI NARAYAN MOHANTY VS	// SEA BEACH /155 /2023 ()
378	ABLAPL/0007223/2023	STATE OF ODISHA JANAKI BALLAV PATTNAYAK VS	LAMBODOR ACHARI VS	// SURADA /295 /2023 ()
379	ABLAPL/0007224/2023	STATE OF ODISHA BABU SWAR @ SUSANTA KUMAR SWAR VS	SANKET KANUNGO VS	// BHANJANAGAR /556 /2023 ()
380	ABLAPL/0007225/2023	STATE OF ODISHA RAMA CHANDRA DASH VS	BYOMAKESH TRIPATHY VS	// //0 ()
381	ABLAPL/0007226/2023	STATE OF ODISHA TUNA NAIK VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /95 /2023 ()
382	ABLAPL/0007227/2023	STATE OF ODISHA TAPAN KUMAR SAHOO VS	JAGANNATH SENAPATI VS	// LAXMISAGAR P.S. /57 /2022 ()
383	ABLAPL/0007228/2023	STATE OF ODISHA SANJAY SWAIN VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /113 /2019 ()
384	ABLAPL/0007229/2023	STATE OF ODISHA SRIMANTA MALLIK VS	SAROJ KUMAR MISHRA VS	// MANAMUNDA /142 /2023 ()
385	ABLAPL/0007230/2023	STATE OF ODISHA PAPU DORA VS	JYOTIRMAYA SAHOO VS	// GOSANINUAGAM /164 /2023 ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	ABLAPL/0007231/2023	SANTOSH KUMAR MISHRA VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	CUTTACK VIGILANCE /12 /2023 () //
387	ABLAPL/0007232/2023	ALEKHANANDA NAYAK VS STATE OF ODISHA	PRATIK NAYAK VS	MAHILA P.S.(BBSR) /58 /2023 () //
388	ABLAPL/0007233/2023	S. NIKHIL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /223 /2023 () //
389	ABLAPL/0007234/2023	KUMAR BHOSAGAR VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BARGARH RURAL /123 /2023 () //
390	ABLAPL/0007235/2023	MAHENDRA JENA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI RURAL PS /330 /2023 () //
391	ABLAPL/0007236/2023	RAMESH CHANDRA SATAPATHY VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	KISSANNAGAR PS /123 /2023 () //
392	ABLAPL/0007237/2023	SIBA CHARAN BEHERA VS STATE OF ODISHA	KALPANA NAYAK VS	/ /0 () //
393	ABLAPL/0007238/2023	DEBASIS ROUT VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHANDABALI /196 /2023 () //
394	ABLAPL/0007239/2023	TAPAN DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BADAGODA P.S. /301 /2023 () //
395	ABLAPL/0007240/2023	SIDDHANT KUMAR DUTTA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	MAHILA P.S.(BBSR) /104 /2023 () //
396	ABLAPL/0007241/2023	RADHAMOHAN PRADHAN @ RADHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /365 /2023 () //
397	ABLAPL/0007242/2023	RAJESH BEHERA	PRASANTA KUMAR SAHOO	KANIHA /140 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
398	ABLAPL/0007243/2023	VS STATE OF ODISHA K. SHESHADEBA DORA @ SHESHADEBA DORA	VS SANTOSH KUMAR MAHANTY	() // KABISURYANAGAR /366 /2023
399	ABLAPL/0007244/2023	VS STATE OF ODISHA BASANTA TAJAN	VS SWARAJ PATEL	() // SUNDARGARH TOWN /91 /2023
400	ABLAPL/0007245/2023	VS STATE OF ODISHA AMANA HARIJANA	VS BABITA SAHU	() // SUNABEDA /146 /2021
401	ABLAPL/0007246/2023	VS STATE OF ODISHA KISHOR PANGI	VS PABITRA KUMAR DUTTA	() // SUNABEDA /146 /2021
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :05/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2023 CONTC(CPC)/378/2018	SANTOSH KUMAR TRIPATHY-MP	SURYA NARAYAN PATNAIK
2	7/2023 CONTC(CPC)/378/2018	SANTOSH KUMAR TRIPATHY-MP	
3	28/2023 CRLMA/228/2023	SABYA SACHI PANDA@SUNIL@SARAT-MP	ADV
4	101/2023 ITA/66/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
5	102/2023 ITA/66/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
6	103/2023 ITA/57/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
7	104/2023 ITA/56/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
8	105/2023 ITA/68/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,,SR.S.C(I.T)
9	106/2023 ITA/68/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,,SR.S.C(I.T)
10	107/2023 ITA/62/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
11	108/2023 ITA/62/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
12	109/2023 ITA/65/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
13	110/2023 ITA/65/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
14	111/2023 ITA/67/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
15	112/2023 ITA/67/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
16	113/2023 ITA/58/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
17	114/2023 ITA/63/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
18	115/2023 ITA/63/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
19	116/2023 ITA/64/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
20	121/2023 WPC(OAC)/2239/2018	KABITA TRIPATHY-MP	M/S K.K. SWAIN, P.N. MOHANTY, U. CHHOTRAY, P.K.
21	122/2023 WPC(OAC)/1561/2017	PRAFULLA KUMAR NAYAK-MP	
22	179/2023 CMAPL/695/2015	HAJURI BISHNU PRIYA KHUNTIA-MP	M/S.BHAKTAHARI MOHANTY
23	180/2023 CMAPL/460/2023	PRAMOD KUMAR BIHARI-MP	SUBASH CHANDRA PRADHAN
24	181/2023 CMAPL/461/2023	JYOTIRMAYEE BEHERA-MP	ADV.
25	182/2023 CMAPL/462/2023	DULANA BADATIA-MP	ADV.
26	183/2023	DULANA BADATIA-MP	ADV.

27	CMAPL/463/2023 216/2023 MATA/209/2023	JAYANTA KUMAR BARIK-MP	SURYAKANTA DWIBEDI
28	240/2023 TRP(C)/224/2023	P. SWATI GANGA-MP	GIRIJA SANKAR PANDA
29	245/2023 RVWPET/145/2020	B.M.C.-MP	
30	246/2023 RVWPET/289/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
31	247/2023 RVWPET/289/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
32	479/2023 CRLREV/90/2023	SATYAJIT ROUT@PECHA-MP	DURGA PRASAD DHAL, MR.DEVASHIS PANDA
33	480/2023 CRLREV/495/2022	JAYARAM PANDA-MP	BIBUDHENDRA KUMAR RATH
34	481/2023 CRLREV/495/2022	JAYARAM PANDA-MP	BIBUDHENDRA KUMAR RATH
35	496/2023 FAO/131/2020	SAMBARANA SINHA@SAMBARAN SINHA-MP	SANGRAM JENA
36	497/2023 FAO/249/2023	D.M.,M/S. ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
37	498/2023 FAO/249/2023	D.M.,M/S. ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
38	667/2023 RSA/209/2023	PRATAP KESHARI MOHANTY-MP	BIBEKANANDA BHUYAN
39	668/2023 RSA/209/2023	PRATAP KESHARI MOHANTY-MP	BIBEKANANDA BHUYAN
40	697/2023 CMP/850/2022	SARAT KUMAR BADAJENA-MP	BRAHMANANDA TRIPATHY
41	698/2023 CMP/741/2023	BAIRAGI CHARAN MOHANTY-MP	PRADEEP KUMAR PARIDA
42	699/2023 CMP/742/2023	GELHAMANI SAHOO-MP	DAMODAR DEO
43	912/2023 BLAPL/113/2023	RAKA @ RAKESH @ NURSINGHA CHARAN JENA-MP	GOKULANANDA MOHAPATRA
44	1100/2023 MACA/726/2019	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD.-MP	
45	1101/2023 MACA/660/2023	ELISEBA NAYAK-MP	BIRANCHI NARAYAN RATH
46	1102/2023 MACA/824/2011	ANANTA RANA-MP	M/S.K.C.NAYAK
47	1103/2023 MACA/827/2011	RANGADHAR PANIGRAHI-MP	M/S.K.C.NAYAK
48	1104/2023 MACA/825/2011	NARENDRA SAHU-MP	M/S.K.C.NAYAK
49	1105/2023 MACA/826/2011	LAXMIDHAR RANA-MP	M/S.K.C.NAYAK
50	1106/2023 MACA/540/2023	HRUSHIKESH BHATT-MP	PRABASH CHANDRA PATTANAIAK
51	1107/2023 MACA/541/2023	APARTI BHOL-MP	PRABASH CHANDRA PATTANAIAK
52	1108/2023 MACA/542/2023	DALI SAHU-MP	PRABASH CHANDRA PATTANAIAK
53	1239/2023 ABLAPL/13135/2022	BAPUNI @ RAMACHANDRA NANDA-MP	
54	1240/2023 ABLAPL/5305/2023	CHANDAN KUMAR SAHOO @ CHANDAN SAHU-MP	
55	1241/2023 ABLAPL/3179/2023	LINGARAJ BISWAL-MP	
56	1242/2023 ABLAPL/724/2023	JANGYA @ JANGYESWAR PRATIHARI-MP	
57	1243/2023 ABLAPL/5290/2023	DEBASISH @ BAPUN NAYAK-MP	

58	1244/2023 ABLAPL/5364/2023	ABHIJEET @ ROSAN KUMBHAR @ KUMAR-MP	JAYADEBA BEHERA
59	1245/2023 ABLAPL/3870/2021	BIREN MALLICK-MP	
60	1246/2023 ABLAPL/1887/2023	SUBHASMITA TARANIA-MP	
61	1247/2023 ABLAPL/1898/2023	SUBHASMITA TARANIA-MP	
62	1248/2023 ABLAPL/1897/2023	SUBHASMITA TARANIA-MP	
63	1249/2023 ABLAPL/1896/2023	SUBHASMITA TARANIA-MP	
64	1250/2023 ABLAPL/1895/2023	SUBHASMITA TARANIA-MP	
65	1251/2023 ABLAPL/1894/2023	SUBHASMITA TARANIA-MP	
66	1252/2023 ABLAPL/1893/2023	SUBHASMITA TARANIA-MP	
67	1253/2023 ABLAPL/1892/2023	SUBHASMITA TARANIA-MP	
68	1254/2023 ABLAPL/1891/2023	SUBHASMITA TARANIA-MP	
69	1255/2023 ABLAPL/1890/2023	SUBHASMITA TARANIA-MP	
70	1256/2023 ABLAPL/1889/2023	SUBHASMITA TARANIA-MP	
71	1257/2023 ABLAPL/1888/2023	SUBHASMITA TARANIA-MP	
72	1258/2023 ABLAPL/399/2023	NITISH KUMAR BARIK-MP	
73	1534/2023 CRLA/236/2018	RAMA CHANDRA SWAIN-MP	M/S.B.SAHOO
74	1535/2023 CRLA/34/2023	RAMA CHANDRA BEHURA-MP	DEBA PRASAD DAS
75	1536/2023 CRLA/491/2020	DEBASHIS SAMANTARAY @ DEBUN-MP	B.S.DASPARIDA
76	1537/2023 CRLA/725/2023	RAJENDRA KUMAR NAYAK @ RAJE KHADI-MP	SUSHANTA HARICHANDAN
77	1538/2023 CRLA/726/2023	BABULA SWAIN-MP	PRASANTA KUMAR SAHOO
78	2031/2023 CRLMC/2883/2023	MAMATA BOXI-MP	BIJAYA KUMAR BEHERA 1
79	2032/2023 CRLMC/2886/2023	BABULI @ PRADEEP SAMANTA-MP	LAXMAN PRADHAN
80	2033/2023 CRLMC/2888/2023	RAMESWAR KIRSANI-MP	ARIJEET MISHRA
81	2034/2023 CRLMC/2891/2023	JITENDRA NATH PATNAIK-MP	UMESH CHANDRA PATNAIK
82	2035/2023 CRLMC/2891/2023	JITENDRA NATH PATNAIK-MP	UMESH CHANDRA PATNAIK
83	2036/2023 CRLMC/2628/2023	JANAKI NAYAK-MP	
84	2037/2023 CRLMC/2893/2023	PAWAN KUMAR KHEMKA-MP	AJIT KUMAR RAUT
85	2038/2023 CRLMC/2895/2023	PURNA BISOI @ PURNA CHANDRA BISOI-MP	MANORANJAN KHATUA
86	2039/2023 CRLMC/2896/2023	CHITTARANJAN PANDA-MP	
87	2040/2023 CRLMC/2898/2023	DHARMENDRA NAYAK-MP	LAXMI CHARAN BEHERA
88	2041/2023 CRLMC/2901/2023	SANDEEP KUMAR PATTNAIK-MP	PARTHA SARATHI DAS
89	2042/2023	DASRATH SHARMA-MP	PRABHU PRASANNA BEHERA

90	CRLMC/2902/2023 2043/2023	SMRUTI RANJAN SAHOO@RASHMI-MP	SATYABRATA MOHANTY
91	CRLMC/2905/2023 2044/2023	MIR AFSAR ALLI BAKHSH-MP	SOUMYA RANJAN MOHANTY
92	CRLMC/2908/2023 2045/2023	MANOJ KUMAR NAYAK@DILU-MP	BIJAY KUMAR BEHERA
93	CRLMC/2907/2023 3857/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
94	WA/1467/2023 3858/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
95	WA/1467/2023 3859/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
96	WA/1467/2023 3860/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
97	WA/1468/2023 3861/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
98	WA/1468/2023 3862/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
99	WA/1468/2023 3863/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT., ODISHA-MP	SUSMA MURRAYAN PATNAIK, A.G.A
100	WA/1469/2023 3864/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT., ODISHA-MP	SUSMA MURRAYAN PATNAIK, A.G.A
101	WA/1469/2023 3865/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT., ODISHA-MP	SUSMA MURRAYAN PATNAIK, A.G.A
102	WA/1469/2023 3866/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C
103	WA/1470/2023 3867/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C
104	WA/1470/2023 3868/2023	SUBASH PRADHAN@SUBASH CH.PRADHAN-MP	PRAMOD KUMAR ROUTRAY
105	WA/311/2019 3869/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C
106	WA/1470/2023 3870/2023	SUBASH PRADHAN@SUBASH CH.PRADHAN-MP	PRAMOD KUMAR ROUTRAY, M/S.PRAFULLA KU. RAT
107	WA/310/2019 3871/2023	SUBASH PRADHAN@SUBASH CH.PRADHAN-MP	PRAMOD KUMAR ROUTRAY
108	WA/311/2019 3872/2023	SUBASH PRADHAN@SUBASH CH.PRADHAN-MP	PRAMOD KUMAR ROUTRAY, M/S.PRAFULLA KU. RAT
109	WA/310/2019 3873/2023	SUBASH PRADHAN@SUBASH CH.PRADHAN-MP	PRAMOD KUMAR ROUTRAY
110	WA/311/2019 3874/2023	SUBASH PRADHAN@SUBASH CH.PRADHAN-MP	PRAMOD KUMAR ROUTRAY, M/S.PRAFULLA KU. RAT
111	WA/310/2019 3875/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A
112	WA/1471/2023 3876/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A
113	WA/1471/2023 3877/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A
114	WA/1471/2023 9978/2023	SUBAS CHANDRA SAHOO-MP	LALITENDU MISHRA
115	WP(C)/20975/2023 9979/2023	ANILA PADHY-MP	LALITENDU MISHRA
116	WP(C)/20977/2023 9980/2023	CHIEF SECY. GOVT. OF ODISHA-MP	ISWAR MOHANTY
117	WP(C)/20978/2023 9981/2023	BINOD BIHARI SWAIN-MP	SIDDHARTHA SAMAL
118	WP(C)/20981/2023 9982/2023	MANAGER LEGAL, M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR-MP	INDURAN
119	WP(C)/20980/2023 9983/2023	MAHESWAR MALLIK-MP	PRADEEP KUMAR MAHAPATRA
120	WP(C)/20982/2023 9984/2023	MANAGER, LEGAL, M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR-MP	INDURAN
	WP(C)/20983/2023		



121	9985/2023 WP(C)/20984/2023	MANAGER, LEGAL, M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR-MP	
122	9986/2023 WP(C)/20988/2023	DINDAYAL SHAH-MP	SUBRAT KUMAR DAS
123	9987/2023 WP(C)/20989/2023	RATI RANJAN NAYAK-MP	SANJIB KUMAR BHANJADEO
124	9988/2023 WP(C)/20991/2023	SUMAN KUMAR SAHU-MP	SIBANARAYAN BISWAL
125	9989/2023 WP(C)/20994/2023	KARISMA NAYAK @ BISWAL-MP	DHARMENDRA SETHY
126	9990/2023 WP(C)/20993/2023	SAMA ANSARI-MP	KOUSIK ANANDA GURU
127	9991/2023 WP(C)/5534/2022	RAMA CHANDRA JENA-MP	JAGAMOHAN PATTANAIAK
128	9992/2023 WP(C)/20997/2023	SAIRA BEGUM-MP	KOUSIK ANANDA GURU
129	9993/2023 WP(C)/21001/2023	ROSANARA BEGUM-MP	KOUSIK ANANDA GURU
130	9994/2023 WP(C)/21004/2023	ROSANARA BEGUM-MP	KOUSIK ANANDA GURU
131	9995/2023 WP(C)/21007/2023	KARTIK RAY-MP	JAJATI KESHARI KHUNTIA
132	9996/2023 WP(C)/21008/2023	SRABAN KUMAR GIRI-MP	PANCHANAN SAHOO
133	9997/2023 WP(C)/21009/2023	GOBARDHAN RAY-MP	JAJATI KESHARI KHUNTIA
134	9998/2023 WP(C)/21010/2023	JAYANTA TUDU-MP	PANCHANAN SAHOO
135	9999/2023 WP(C)/21011/2023	BIJAY RAY-MP	JAJATI KESHARI KHUNTIA
136	10000/2023 WP(C)/21012/2023	UMESH CHANDRA SAHOO-MP	PANCHANAN SAHOO
137	10001/2023 WP(C)/16672/2023	RASTRIYA GRAMANCHAL SEBA SAMITI, DHENKANAL-MP	ADAN MOHAN SWAIN
138	10002/2023 WP(C)/21014/2023	ALOK RASHMI PRADHAN-MP	PANCHANAN SAHOO
139	10003/2023 WP(C)/21015/2023	SATYANANDA RAY-MP	JAJATI KESHARI KHUNTIA
140	10004/2023 WP(C)/21017/2023	GADADHAR RAY-MP	JAJATI KESHARI KHUNTIA
141	10005/2023 WP(C)/21018/2023	KARTIKA CHANDRA GURU-MP	PANCHANAN SAHOO
142	10006/2023 WP(C)/21020/2023	RANJIT MANTRI-MP	JAJATI KESHARI KHUNTIA
143	10007/2023 WP(C)/3858/2016	M/S.BHARAT SALT AND CHEMICAL INDUSTRIES LTD.-MP	M/S.GAUTAM MUKHERJI
144	10008/2023 WP(C)/21023/2023	BIRENDRA JENA-MP	JAJATI KESHARI KHUNTIA
145	10009/2023 WP(C)/21022/2023	KHURSIDA BEGUM-MP	KOUSIK ANANDA GURU
146	10010/2023 WP(C)/21030/2023	PRAVAT KUMAR PADHI-MP	SURYAKANTA DASH
147	10011/2023 WP(C)/21036/2023	JAINAB BEGUM @ JAINAB-MP	KOUSIK ANANDA GURU
148	10012/2023 WP(C)/21032/2023	M/S. LAXMI TRADERS, DHENKANAL-MP	KAJAL SAHOO
149	10013/2023 WP(C)/21034/2023	M/S. PADMANAV KHUNTIA-MP	KAJAL SAHOO
150	10014/2023 WP(C)/21037/2023	JAYABUN NISAN BEGUM @ JEBUN NISHA-MP	KOUSIK ANANDA GURU
151	10015/2023 WP(C)/21038/2023	MOHAMMAD RAFIK @ MD. RAFIK-MP	KOUSIK ANANDA GURU
152	10016/2023	SOUKILA BANU-MP	KOUSIK ANANDA GURU

153	WP(C)/21041/2023 10017/2023	HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR-MP	DEBASISH MOHAPATRA
154	WP(C)/19400/2023 10018/2023	NURI BEEGAM @ NURI-MP	KOUSIK ANANDA GURU
155	WP(C)/21043/2023 10019/2023	AKBAR NADDAF-MP	KOUSIK ANANDA GURU
156	WP(C)/21045/2023 10020/2023	BABA NAGESWAR MISSION SAKTI WSHG, BHADRAK-MP	PRADEEP KUMAR DAS
157	WP(C)/21046/2023 10021/2023	TRUPTI RANJAN SWAIN-MP	PRABODHA CHANDRA NAYAK
158	WP(C)/21047/2023 10022/2023	SUBASH CHANDRA DAS-MP	SAMVIT MOHANTY
159	WP(C)/21051/2023 10023/2023	BIBEKANANDA SITHA-MP	PRABODHA CHANDRA NAYAK
160	WP(C)/21054/2023 10024/2023	KABITA MUDULI @ KABITA KRISHNA MUDULI-MP	BISWABIHARI MOHANTY
161	WP(C)/21056/2023 10025/2023	PRADYUMNA KUMAR SWAIN-MP	RAMAKANTA SARANGI
162	WP(C)/6037/2023 10026/2023	GATIKRUSHNA MISHRA-MP	PRABODHA CHANDRA NAYAK
163	WP(C)/21058/2023 10027/2023	TRUPTI RANJAN SWAIN-MP	PRABODHA CHANDRA NAYAK
164	WP(C)/21060/2023 10028/2023	PRAMOD KUMAR ROUT-MP	ANJAN KUMAR BISWAL
165	WP(C)/21062/2023 10029/2023	HRUDANANDA BEHERA-MP	KRISHNA CHANDRA SAHU
166	WP(C)/21064/2023 10030/2023	SARBESWAR ROURAY-MP	KULADA NANDA DAS
167	WP(C)/21067/2023 10031/2023	SUJATA PRADHAN-MP	KRISHNA CHANDRA SAHU
168	WP(C)/21069/2023 10032/2023	M/S KYAL ASSOCIATES, CUTTACK-MP	BIBHUTI BHUSAN PANDA
169	WP(C)/21068/2023 10033/2023	LAXMI NAYAK-MP	SUSHANT KUMAR PRADHAN (3)
170	WP(C)/21072/2023 10035/2023	MITA NAIK-MP	SUSHANT KUMAR PRADHAN (3)
171	WP(C)/21076/2023 10036/2023	AKSHAYA KUMAR BISWAL-MP	DILIP KUMAR SAHU
172	WP(C)/21081/2023 10037/2023	SANTOSH KUMAR NANDA-MP	TANMAY MISHRA
173	WP(C)/20878/2020 10038/2023	KRUSHNA CHANDRA NAYAK-MP	
174	WP(C)/15555/2023 10039/2023	DR. NAMITA MOHANTY-MP	PRASANTA KUMAR JENA
175	WP(C)/19486/2021 10040/2023	DR. NAMITA MOHANTY-MP	PRASANTA KUMAR JENA
176	WP(C)/19486/2021 10041/2023	MOHAMMED JABID-MP	KOUSIK ANANDA GURU
177	WP(C)/20950/2023 10042/2023	SANJAY KUMAR PRADHAN-MP	SIDHARTH PRASAD DAS
178	WP(C)/21091/2023 10043/2023	MADAN MOHAN SETHY-MP	NIRANJAN LENKA
179	WP(C)/21094/2023 10044/2023	RAMESH KUMAR SAHOO-MP	
180	WP(C)/15209/2023 10045/2023	KABITA PARIDA-MP	KUNAL KUMAR SWAIN
181	WP(C)/32079/2022 10046/2023	ARSS INFRASTRUCTURE PROJECTS PROJECTS LTD., KHORRAMPUR	SOURAV MR AMIT PATNAIK
182	WP(C)/15873/2023 10047/2023	CUTTACK CENTRAL CO-OP. BANK LTD.-MP	SOUGAT DASH
183	WP(C)/9496/2022 10048/2023	BIKASH KUMAR DHAL-MP	
	WP(C)/4072/2023		

184	10049/2023 WP(C)/24764/2022	KUNI PATRA-MP	SUSANTA KUMAR DASH
185	10050/2023 WP(C)/24764/2022	KUNI PATRA-MP	SUSANTA KUMAR DASH
186	10051/2023 WP(C)/21112/2023	PRABHU PRASADA BISWAL-MP	PRAFULLA KUMAR MALLICK
187	10052/2023 WP(C)/21115/2023	KRUSHNA CHANDRA MOHANTY-MP	JANAKI KANTA MAHAPATRA
188	10053/2023 WP(C)/15994/2023	MANAS RANJAN ACHARYA-MP	NRUSINGH CHARAN ROUT
189	10054/2023 WP(C)/34030/2021	RAGHAB NAYAK-MP	AMITAV TRIPATHY
190	10055/2023 WP(C)/21122/2023	ABDUL ZARIF KHAN-MP	KADAR MOHAMMAD
191	10056/2023 WP(C)/20107/2020	KRUTIBAS PATTANAYAK-MP	L.K.MOHANTY
192	10057/2023 WP(C)/21123/2023	DINABANDHU SAHOO-MP	BIDESH RANJAN BEHERA
193	10058/2023 WP(C)/21124/2023	KRUSHNA CHANDRA MALLICK-MP	LAXMIKANTA MOHANTY
194	10059/2023 WP(C)/21129/2023	MANOJ KUMAR RATH-MP	SIDHARTH PRASAD DAS
195	10060/2023 WP(C)/21130/2023	MD. ABRAR KHAN-MP	PABITRA KUMAR NAYAK
196	10061/2023 WP(C)/21131/2023	MD. JALIL-MP	PABITRA KUMAR NAYAK
197	10062/2023 WP(C)/9559/2023	THE INSTITUTE OF ENGINEERS INDIA, GANJAM-MP	
198	10063/2023 WP(C)/21133/2023	RIDA INFRA PVT. LTD.,BBSR-MP	KISHORE KUMAR MISHRA
199	10064/2023 WP(C)/21135/2023	M/S DOLLAR INDUSTRIES LTD.,CUTTACK-MP	ASHOK KUMAR MOHANTY
200	10065/2023 WP(C)/21137/2023	M/S UNITED RAIL ROAD CONSULTANTS PVT. LTD.,KHURDA-MP	ASHOK KUMAR MOHANTY
201	10066/2023 WP(C)/21141/2023	GAYATRI ASSOCIATES, CUTTACK-MP	SIDHESWAR MALLIK
202	10067/2023 WP(C)/18857/2023	DHARMARAJ SAHU-MP	RANJIT SAMAL
203	10068/2023 WP(C)/21149/2023	PRASANTA KUMAR JENA-MP	SIDHARTHA DAS
204	10069/2023 WP(C)/31176/2022	JUDHISTHIRA JENA-MP	BIJAYA KUMAR NAYAK 3
205	10070/2023 WP(C)/21151/2023	SWADHIN PANDA-MP	MANAS KUMAR CHAND
206	10071/2023 WP(C)/17050/2023	NARESH KUMAR PUJARI-MP	AMIT PRASAD BOSE
207	10072/2023 WP(C)/21153/2023	ABINASH PRADHAN-MP	SATYABRATA SENAPATI
208	10073/2023 WP(C)/14706/2022	GITA ROUT-MP	RITA SINGH
209	10074/2023 WP(C)/21154/2023	FERRO ALLOYS CORPORATION LTD., BHADRAK-MP	SASWAT KUMAR ACHARYA
210	10075/2023 WP(C)/21155/2023	SUBRAT PRADHAN-MP	KURESH PRASAD DASH